

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-414/2011/1627 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Partha Sarathi Bhattacharjee,
Addl. District & Sessions Judge (FTC), Hojai
-cum- District & Sessions Judge (i/c), Hojai

Dated Guwahati the 19th March, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJHj/25/1196 dtd. 17.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.03.2025, along with station leave permission, with the official vehicle, from the night of 21.03.2025 till the morning of 25.03.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-414/2011/ 1628 /A, dated , 19-03-2025

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)